

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-90-2020**

Antonio Alex D'Souza

... Applicant

Versus

State of Goa & Anr.

... Respondents

Shri G. Pednekar, Advocate for the Applicant.

Shri M. Amonkar, Additional Public Prosecutor for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 4 DECEMBER 2020****P.C. :**

The learned Additional Public Prosecutor seeks time to get instructions.

Post the matter on 11.12.2020.

DAMA SESHADRI NAIDU, J.

NH